

THE GAUHATI HIGH COURT

(The High Court of Assam, Nagaland, Meghalaya, Manipur, Tripura, Mizoram
and Arunachal Pradesh)



(National year 1933-1934 Saka)

IN RESPECT OF THE ITANAGAR BENCH AT NAHARLAGUN

	January					February					March				
Sun	1	8	15	22	29		5	12	19	26		4	11	18	25
Mon	2	9	16	23	30		6	13	20	27		5	12	19	26
Tue	3	10	17	24	31		7	14	21	28		6	13	20	27
Wed	4	11	18	25		1	8	15	22	29		7	14	21	28
Thu	5	12	19	26		2	9	16	23		1	8	15	22	29
Fri	6	13	20	27		3	10	17	24		2	9	16	23	30
Sat	7	14	21	28		4	11	18	25		3	10	17	24	31
	April					May					June				
Sun	1	8	15	22	29		6	13	20	27		3	10	17	24
Mon	2	9	16	23	30		7	14	21	28		4	11	18	25
Tue	3	10	17	24		1	8	15	22	29		5	12	19	26
Wed	4	11	18	25		2	9	16	23	30		6	13	20	27
Thu	5	12	19	26		3	10	17	24	31		7	14	21	28
Fri	6	13	20	27		4	11	18	25		1	8	15	22	29
Sat	7	14	21	28		5	12	19	26		2	9	16	23	30
	July					August					September				
Sun	1	8	15	22	29		5	12	19	26	30	2	9	16	23
Mon	2	9	16	23	30		6	13	20	27		3	10	17	24
Tue	3	10	17	24	31		7	14	21	28		4	11	18	25
Wed	4	11	18	25		1	8	15	22	29		5	12	19	26
Thu	5	12	19	26		2	9	16	23	30		6	13	20	27
Fri	6	13	20	27		3	10	17	24	31		7	14	21	28
Sat	7	14	21	28		4	11	18	25		1	8	15	22	29
	October					November					December				
Sun		7	14	21	28		4	11	18	25	30	2	9	16	23
Mon	1	8	15	22	29		5	12	19	26	31	3	10	17	24
Tue	2	9	16	23	30		6	13	20	27		4	11	18	25
Wed	3	10	17	24	31		7	14	21	28		5	12	19	26
Thu	4	11	18	25		1	8	15	22	29		6	13	20	27
Fri	5	12	19	26		2	9	16	23	30		7	14	21	28
Sat	6	13	20	27		3	10	17	24		1	8	15	22	29

■ HOLIDAY

[N.B. 21st January (3rd Saturday), 17th March (3rd Saturday) and 21st April (3rd Saturday) will be Court Working Days]

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam: Nagaland: Meghalaya: Manipur:
Tripura: Mizoram and Arunachal Pradesh)

NOTIFICATION

NO.HC.XI-07/2011/1038/ RC. Dated, Guwahati, the 1st December, 2011.

LIST OF HOLIDAYS DURING THE YEAR 2012 IN RESPECT OF THE SUB-ORDINATE CIVIL & CRIMINAL COURTS OF ARUNACHAL PRADESH

In exercise of the power vested under section 15 of the Act XII of 1887 (The Bengal, Agra and Assam Civil Court, Act) the Gauhati High Court is pleased to declare the following days to be observed as closed holiday during the year 2012 in all the **Civil & Criminal Courts** in Arunachal Pradesh Sub-ordinate to Gauhati High Court.

<i>New Year's Day</i>	- 1 st January	- Sunday	- 1 day
<i>Magh Bihu/Makar Sankranti</i>	- 14 th January	- Saturday	- 1 day
<i>Republic Day</i>	- 26 th January	- Thursday	- 1 day
<i>Prophet Mohammad's Birthday</i>	- 5 th February	- Sunday	- 1 day
<i>Statehood Day & Maha Siva Ratri</i>	- 20 th February	- Monday	- 1 day
<i>Holi</i>	- 8 th March	- Thursday	- 1 day
<i>Ram Navami</i>	- 1 st April	- Sunday	- 1 day
<i>Mahabir Jayanti</i>	- 5 th April	- Thursday	- 1 day
<i>Good Friday</i>	- 6 th April	- Friday	- 1 day
<i>Bohag</i>	- 14 th April	- Saturday	- 1 day
<i>Bihu/Vaishakhadi/Mesadi</i>			
<i>Buddha Purnima</i>	- 6 th May	- Sunday	- 1 day
<i>Janmastami</i>	- 10 th August	- Friday	- 1 day
<i>Independence Day</i>	- 15 th August	- Wednesday	- 1 day
<i>Id-Ul-Fitre</i>	- 20 th August	- Monday	- 1 day
<i>Birthday of Mahatma Gandhi</i>	- 2 nd October	- Tuesday	- 1 day
<u>LONG PUJA VACATION</u> (Including Dussehra, Maha Navami, Laxmi Puja & Id-Uz-Zuha)	- 22 nd October to 29 th October	- Monday to Monday	- 8 days
<i>Kali Puja & Diwali</i>	- 13 th November	- Tuesday	- 1 day
<i>Muharram</i>	- 25 th November	- Sunday	- 1 day
<i>Guru Nanak's Birthday</i>	- 28 th November	- Wednesday	- 1 day
<i>Christmas</i>	- 25 th December	- Sunday	- 1 day

N.B. :-

- (1) In addition to aforesaid holidays all Courts shall remain closed on such days as are observed as local holiday in Executive Offices and also on days which are observed as Public holidays U/S 25 of the Negotiable Instrument Act, 1881 (XXV of 1881) and also the Courts shall remain closed on such days declared as holiday by the State Govt. of Arunachal Pradesh.
- (2) If any of the holidays for festivals notified above does not fall on the day notified, necessary modification changing the date will be issued in due time.
- (3) All Civil Courts will remain closed on 2nd and 4th Saturdays of each month. The Courts will function on other Saturdays of the month from 10 a.m. to 4.30 p.m.

- (4) The Sub-ordinate Civil Courts will enjoy either the holidays declared by the High Court or the holidays declared by the State Govt. of Arunachal Pradesh on the same occasion falling on two different dates.

By Order etc.

11/12/11

REGISTRAR (JUDICIAL)

11/12/11